

OFFICE OF THE DISTRICT JUDGE  
DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

Order No. 65 /

Dated, Balurghat, the 03<sup>rd</sup> June, 2020

ORDER

Whereas, the District & Sessions Judge will have to sit for conducting meeting through video conferencing with the Hon'ble Justice Sanjib Banerjee, Judge-in-Charge of Administrative Department of the Hon'ble High Court, Calcutta from 12:00 noon onward this day, i.e., on 03.06.2020 the undersigned will not take up pre-scheduled bail hearing this day. Instead, Smt. Ratna Roy (Biswas), ADJ, FTC, Balurghat will accomplish such duty

This is in partial modification of Order No. 64 dated 30.06.2020.

Inform concerned all.

  
[Chandrani Mukherjee (Banerjee)]  
District Judge,  
Dakshin Dinajpur at Balurghat

OFFICE OF THE DISTRICT JUDGE DAKSHIN DINAJPUR AT  
BALURGHAT

ENGLISH DEPARTMENT

MEMO NO. 515

Dated : 03.06.2020

Copy forwarded for information and taking necessary action to:-

- 01)-06) The Addl. District.& Sess. Judge.1<sup>st</sup> / 2<sup>nd</sup>/3<sup>rd</sup>/Spl. / F.T. Court. Balurghat / Buniadpur .
- 07)-09) The C. J.M.I.A. C. J.M./ CivilJudge ( Senior Division ). Balurghat/ Buniadpur .
- 10)-11) The CivilJudge ( Junior Division ), Balurghat/ Buniadpur. D/Dinajpur .
- 12)-14) The Judicial Magistrate. 2<sup>nd</sup> Court. Balurghat Buniadpur. D/Dinajpur .
- 15)-23) The Judge-in-Charge of Nezarat/ Accounts / C. D. / F & S /D.R.R..Balurghat/ Buniadpur.
- 24)-25) The Ld. Public Prosecutor / Addl. Public Prosecutor.Balurghat Buniadpur .
- 26)-27) The Govt. Pleader/Addl. Govt. Pleader, Balurghat/Buniadpur.
- 28)-29) The Secretary. Bar Association. Balurghat / Buniadpur. D/Oinajpur
- 30)-31) The Secretary. Law Clerk Association. Balurghat / Buniadpur.D/Dinajpur
- 32)-33) The G.R.O. Balurghat / Buniadpur. D/Dinajpur .

  
District Judge,  
Dakshin Dinajpur at Balurghat